

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB). No. 318/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company	Arun Kumar Jain -Vs- Maa Tara Industrial Complex Pvt Ltd		
Under Section	<b>9 IBC</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	OPD E R Appearing on behalf of	Signature with date

No one appeared from the side of the petitioner.

It appears that vide order dated 8<sup>th</sup> September, 2017, Shri Sandip Kumar Kejriwal was appointed as Interim Resolution Professional. But till date, no report has been filed by the IRP.

The Interim Resolution Professional is directed to file the progress report within ten days from the date of this order.

List on 25-10-2017 for further orders.

  
(Jinan KR)  
Member(J)

  
(Vijai Pratap Singh)  
Member(J)